

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (camp) at Srinagar)

Subject: One Day Workshop on: "Leadership role of the judges; Court Management including Cases Management Control of Docket Flow and Time Management , Role of Judges in Referral of cases for Mediation; Mediation and its components and writing of Settlement & Referral orders; Challenges and way forward".

ORDER

No: 2102 of 2024/RG/GS Dated: 02.12.2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject training programme scheduled to be held on 21st of Dec, 2024 at J&K Judicial Academy, Janipur, Jammu.

The Officers so nominated shall report at J&K Judicial Academy, Janipur, Jammu, by 09:45 AM sharp on the scheduled date.

By Order.



**(Shahzad Azeem)
Registrar General**

No: 53403-94/RG/GS

Dated: 02.12.2024

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu/Srinagar.
.....for information and with the request to inform all the nominated officer, accordingly
5. Registrar Judicial High Court of J&K and Ladakh, Jammu.
6. Pr. District and Sessions Judge _____.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.



Registrar General

Annexure- 'A'

Workshop on Leadership role of the Judges; Court Management including Case Management, Control of Docket Flow and Time Management & Role of Judges in Referral of cases for Mediation at
Judicial Academy Janipur, Jammu

on 21.12.2024

I. Officers of Jammu Province

S.No	Name of the Officer	Designation
1.	Mr. Riyaz Ahmad	Special Mobile Magistrate, Rajouri
2.	Ms. Sumati Sharma	Special Mobile Magistrate, Jammu
3.	Ms. Madhu	Sub-Judge, Bhaderwah
4.	Ms. Arti Devi	Electricity Magistrate, Jammu
5.	Ms. Jyoti Bhagat	Special Mobile Magistrate(P&T), Jammu
6.	Ms. Rajni Bhagat	Municipal Magistrate, Jammu
7.	Mr. Brij Raj Singh	Excise Magistrate, Jammu
8.	Mr. Sandeep Singh Sen	Secretary DLSA, Samba
9.	Ms. Shabnam Sheikh	Sub-Judge, Ramnagar
10.	Mr. Shafeeq Ahmed	SubJudge/Special Mobile Magistrate, Poonch
11.	Ms. Rimpi Rani	Special Mobile Magistrate, Bhaderwah
12.	Ms. Amandeep Kour	Special Mobile Magistrate, Kathua
13.	Ms. Shama Sharma	Secretary DLSA, Rajouri
14.	Ms. Priyanka Mahajan	Secretary DLSA, Ramban
15.	Ms. Maleeka Sharma	2nd Additional Munsiff, Jammu
16.	Ms. Meera Bangotra	Munsiff, Hiranagar
17.	Ms. Assma Choudhary	Principal Magistrate, Juvenile Justice Board, Rajouri
18.	Ms. Urvashi Raina	Munsiff, Udhampur
19.	Mr. Rohit Sharma	1st Addl. Munsiff Forest Magistrate, Jammu
20.	Ms. Rashi Verma	Munsiff/Addl. Special Mobile Magistrate, Samba
21.	Ms. Shilpa Dogra	Addl. Special Mobile Magistrate, Ramban
22.	Ms. Neena Thakur	District Mobile Magistrate (T), Kathua
23.	Ms. Himani Parihar	Munsiff, Samba
24.	Mr. Shafiq Mushtaq Lone	Munsiff/Additional Special Mobile Magistrate, Jammu

25.	Ms. Saloni Anand	Principal Magistrate, JJB, Poonch
26.	Ms. Cheena Sumbria	Principal Magistrate, JJB Samba with Additional charge of JJB, Kathua
27.	Ms. Bhanu Bhasin	Munsiff, Basohli
28.	Ms. Mahjabeen Akhter	Principal Magistrate, JJB, Reasi
29.	Mr. Mahavir Singh	Munsiff, Thathri
30.	Mr. Arvind Manhas	3rd Additional Munsiff, Jammu
31.	Mr. Kartar Singh	District Mobile Magistrate (T), Doda
32.	Mr. Karan Bijyal	Munsiff, Kishtwar
33.	Mr. Vishal Bharti	Munsiff, Katra
34.	Mr. Rishabh Koushal	District Mobile Magistrate (T) Udhampur